

following imports have taken place during last three years:

Calendar Year	Imports (Rs. Crores) FOB
1979	62
1980	91
1981	115*

\*Provisional

(b) : The production in terms of value during last three years has been as follows :

Financial Year	Total Value of Production (Rs. Crores)
1979-80	670
1980-81	772
1981-82	909*

\*Provisional

#### Incorporation of Recommendations of Parliamentary Committee in Brochure on Reservation for SC/ST

7845. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recommendations of Parliamentary Committee on Welfare of SC/ST made and accepted by the Government have not been incorporated in the Brochure on Reservation for SC/ST in services, for public information; and

(b) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). The Brochure is a compilation of orders and instructions issued by Government of India on the subject of reservation for SCs & STs. Orders issued in pursuance of accepted recommendations of the Parliamentary Committee on welfare of SC/ST are invariably incorporated in the Brochure. If any such orders are issued after the publication of a particular edition of the Brochure, action is taken to include them in the subsequent edition.

#### Appointment in EPF Organisation on Fictitious Certificates

7846. SHRI R. L. P. VERMA: Will the Minister of LABOUR be pleased to state:

(a) whether his Ministry and Employees Provident Fund Organisation, Headquar-

ters Office, have received a number of complaints against some employees who have taken employment on the basis of bogus qualification certificates and bogus registration number of the Employment Exchange in Central and Delhi Regional Office;

(b) if so, details and facts thereof;

(c) whether Government/EPF Organisation has inquired into the complaints and if so, outcome thereof;

(d) whether inquiry into some complaints has not been started and the matter is being hushed up in connivance with some delinquent officials; and

(e) if so, action proposed by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): The Employees' Provident Fund Authorities have reported as under:

(a) to (e). In the Central Office, there was a case of one class IV employee appearing in the test for L.D.C. on the basis of an alleged bogus certificate. He did not pass the test and was not appointed as a Clerk.

In the Regional Office, Delhi there was a complaint about alleged bogus registration number of 2 persons who had secu-